

**Status of implementation of the recommendations contained in the 19th Report of the Standing Committee on Energy on ?Delay in Execution/Completion of Power Projects by Power Sector Companies? pertaining to the Ministry of Power**

**THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE;  
AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY  
AFFAIRS (SHRI ARJUN RAM MEGHWAL):** Hon. Chairperson, Sir, with your permission, on behalf of my colleague Shri Shripad Yesso Naik, I want to lay a statement regarding the status of implementation of the recommendations contained in the 19<sup>th</sup> Report of the Standing Committee on Energy on ? Delay in Execution/Completion of Power Projects by Power Sector Companies? pertaining to the Ministry of Power

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? (*Interruptions*)

**14.04 hrs**